

*(OPEN COURT)*

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 24<sup>th</sup> day of **AUGUST, 2020**.

**ORIGINAL APPLICATION NO. 330/373/2020**

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Mor Singh Chauhan, aged about 57 years son of Shri Kalam Singh Chauhan residence of LIG-578, Devprayagam Phase-II, Jhalwa, District-Allahabad-211015.
2. Mithai Lal aged about 58 years, son of Late Phullar Ram residence of 154, Radhakunj, ADA Colony, Kalindipuram, District-Allahabad-211001.
3. Aziz Alam aged about 61 years son of Late Safiq Ahmad residence of 18-H/37-C/2-R, Karamat Ki Chauki, Kareilly, District-Allahabad – 211001.
4. Om Prakash Pal, aged about 63 years, son of Late S.L. Pal residence of 277-C/129-G, Chakiya District-Allahabad-211001.

.....Applicants

**VERSUS**

1. Union of India through Secretary, Ministry of Railways, Railway Board, New Delhi.
2. General Manager, North Central Railway, Headquarters Office, Subedarganj Allahabad.
3. Principal Chief Engineer, North Central Railway, Headquarters Office, Subedarganj, Allahabad.
4. Divisional Railway Manager, North Central Railway, Nawab Yusuf Road, Allahabad.

.....Respondents

Advocate for the Applicants : Shri Pradeep Kumar Mishra  
Shri Rajesh Kumar

Advocate for the Respondents : Shri Shesh Mani Mishra

**ORDER**

**(Delivered by Hon'ble Mrs. Vijay Lakshmi, Member-J)**

This O.A. has been filed before this Division Bench during period of Unlock-3.

2. The undersigned as well as Hon'ble Mr. Anand Mathur, Member (Administrative) have joined this Division Bench on line through Virtual Conferencing facility.

3. Shri Pradeep Kumar Mishra, learned counsel for the applicant and Shri Shesh Mani Mishra, Advocate for the respondents, who has appeared on advance notice, are present in Court.

4. Heard and perused the record available with us in pdf form.

5. Applicants No. 1 and 2 are working on the post of Senior Section Engineer (Drawing) in the office of Principal Chief Engineer, North Central Railway Allahabad (Respondent No. 3). The Applicants No. 3 and 4 were also working on same post and in the same pay scale, however, they have now been superannuated.

6. Initially all the applicants were recruited through Railway Recruitment Board between 1981-1984. They are aggrieved because their claim for third financial upgradation under MACP Scheme was rejected by the respondents vide impugned letter dated 10.08.2018 (Annexure No. A-1). On 01.04.2019, a Departmental Appeal (Annexure No. A-7) was filed by the applicants, challenging the aforesaid letter dated 10.08.2018, before Respondent No. 1 which is still pending.

7. Learned counsel for the applicants states that all the applicants will be satisfied if the concerned respondent is directed to decide the pending appeal in a time bound manner.

8. Learned counsel for the respondents has no objection on the aforesaid limited prayer made by the learned counsel for the applicants.

9. In view of the above, no fruitful purpose will be served in keeping this matter pending and it is disposed of at the admission stage with direction to concerned respondent to decide the appeal pending since 01.04.2019 by passing a reasoned and speaking order in accordance with

law, within a period of 3 months from the date of receipt of certified copy of this order.

9. No order as to cost.

**(ANAND MATHUR)**  
**MEMBER-A**

**(JUSTICE VIJAY LAKSHMI)**  
**MEMBER-J**

RKM